

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/42/2017  
PETITION NUMBER : TCP/77/(IB)/2017  
NAME OF THE PETITIONER(S) : METAL GEMS  
NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Kanitha Surana	Resolution Professional	<i>[Signature]</i>
2.	Kothai Muthu Menel	Corporator	<i>[Signature]</i>

**ORDER**

RP in person present. Counsel representing the Counsel for the Corporate Debtor present. He is directed to file the objection by tomorrow. Matter is posted for arguments. Put up on **23.11.2017 at 10.30 A.M.**

*-sd-*  
MEMBER (JUDICIAL)

ghk